

Annexure - 4
Name of the corporate debt: M/s Rajvir Industries Limited Date of commencement of CIRP: 26th April 2021 List of creditors as on: 07th Sept 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
 (Amount in ₹)

Sl No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	SANCHI TRADERS	U51109WB1995PTC070801	08.05.2021	2,99,83,510	-	Financial	0	No	0	0	0	2,99,83,510	Agreement and supporting information not received - hence kept in abeyance
2	KNP COTTEX PVT LTD	U17121WB2009PTC132624	08.05.2021	2,03,48,707	-	Financial	0	No	0	0	0	2,03,48,707	
3	EQUAL MERCHANDISE PVT LTD	U51909TG2007PTC114006	08.05.2021	56,75,113	-	Financial	0	No	0	0	0	56,75,113	
4	TAGROS CHEMICALS INDIA PRIVATE LIMITED	U24294TN1992PTC024115	12.05.2021	5,40,03,100	3,86,67,069	Financial	0	No	0	0	0	1,53,36,031	Admitted upon the directions of the NCLT vide order dt. 18.04.2022 in IA 683/2021 & amount being adopted as per norms based on the books of CD
5	VICTORY FINANCIAL SERVICES PRIVATE LIMITED	U65929TN2002PTC048486	12.05.2021	5,36,50,000	3,84,87,069	Financial	0	No	0	0	0	1,51,62,931	Admitted upon the directions of the NCLT vide order dt. 18.04.2022 in IA 768/2021 & amount being adopted as per norms based on the books of CD
6	UPENDER KUMAR AGARWAL		12.05.2021	16,75,600	-	Financial	0	Yes	0	0	0	16,75,600	Agreement not attached -supporting information not received hence rejected
7	USHA AGARWAL		12.05.2021	1,15,15,200	-	Financial	0	Yes	0	0	0	1,15,15,200	
8	RITESH KUMAR AGARWAL		12.05.2021	35,60,550	-	Financial	0	Yes	0	0	0	35,60,550	
9	VIRAJ AGARWAL		12.05.2021	92,50,750	-	Financial	0	Yes	0	0	0	92,50,750	
10	SURYA LAKSHMI COTTON MILLS LIMITED		11.05.2021	12,11,16,843	1	Financial	0	Yes	0	0	0	12,11,16,842	Court case filed by FC pending Re. 1/- admitted, pending adjudicating by the court
TOTAL				31,07,79,373	7,71,54,139							23,36,25,234	

W. Anand
 KALVAKOLANU MURALI KRISHNA PRASAD,
 RESOLUTION PROFESSIONAL,
 RAJVIR INDUSTRIES LIMITED,
 IBBI/PA-001/IP-P00967/2017-2018/11588.

